

(2)

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP(IB) NO.286/KB/2017

**CORAM: Hon'ble Member (J) Ms. Manorama Kumari**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9<sup>th</sup> August, 2017, 10.30 A.M**

Name of the Company		Pushkar Impex Pvt Ltd -Vs- Diamond Polymers Pvt Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. P.K. Dhillon, Adv.

2. Mr. S. Pandey, Adv.

For  
respondent

Sanjit Dhillon, Adv.  
9.8.17

1. Mr. Navneet Misra  
Advocate

2. Mr. Rahul Singh  
Advocate.

for  
operational  
creditor

Rahul Singh  
09/8/17.



09-08-2017 – CP(IB) No. 286/KB/2017 – Pushkar Impex Pvt. Ltd. Vs. Diamond Polymers Pvt. Ltd.

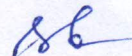
ORDER

The Ld. Lawyer on behalf of the petitioner is present.

The Order on CP(IB) No. 286/KB/2017 is pronounced and kept in the record separately.

The Ld. Lawyer on behalf of the Operational Creditor as well as the Corporate Debtor are present. The petition is admitted. Accordingly, Insolvency Resolution Professional is appointed.

List the matter on 11-09-2017 for submission of the Progress report by the IRP.



MANORAMA KUMARI  
MEMBER(J)